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Title: Papers laid on the Table of the House by Ministers/members.

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नं. 2 - श्री श्रीपाद येसो नाईक जी ।

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK):

Sir, I, on behalf of Shri Rajnath Singh, beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Defence Institute of Advanced Technology, Pune, for the year 2018-2019, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Defence Institute of Advanced Technology, Pune, for the year 2018-2019.

[Placed in Library, See No. LT 1062/17/19]

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विधि और न्याय मंत्री; संचार मंत्री तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद): महोदय, मैं भारत के विधि आयोग के

प्रतिवेदन संख्या 277-सदोष अभियोजन (न्याय की हानि) विधिक उपचार – अगस्त, 2018 की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 1063/17/19]

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Aluminium Company Limited and the Ministry of Mines for the year 2019-2020.

[Placed in Library, See No. LT 1064/17/19]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the National Aluminium Company Limited, Bhubaneswar, for the year 2018-2019.
- (ii) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1065/17/19]

- (b) (i) Review by the Government of the working of the Hindustan Copper Limited, Kolkata, for the year 2018-2019.

- (ii) Annual Report of the Hindustan Copper Limited, Kolkata, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1066/17/19]

- (c) (i) Review by the Government of the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 2018-2019.
- (ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1067/17/19]

- (d) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khamman, for the year 2018-2019.
- (ii) Annual Report of the Singareni Collieries Company Limited, Khamman, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1068/17/19]

- (e) (i) Review by the Government of the working of the NLC India Limited, Neyveli, and its subsidiary companies NLC Tamilnadu Power Limited and Neyveli Uttar Pradesh Power Limited for the year 2018-2019.

- (ii) Annual Report of the NLC India Limited, Neyveli, and its subsidiary companies NLC Tamilnadu Power Limited and Neyveli Uttar Pradesh Power Limited for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1069/17/19]

- (f) (i) Review by the Government of the working of the Bharat Gold Mines Limited, Kolar Gold Fields, for the year 2018-2019.
- (ii) Annual Report of the Bharat Gold Mines Limited, Kolar Gold Fields, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1070/17/19]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rock Mechanics, Bengaluru, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rock Mechanics, Bengaluru, for the year 2018-2019.

[Placed in Library, See No. LT 1071/17/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Miners' Health, Kolar Gold Fields, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Miners' Health, Kolar Gold Fields, for the year 2018-2019.

[Placed in Library, See No. LT 1072/17/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 2018-2019.

[Placed in Library, See No. LT 1073/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): Sir, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2018-2019.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2018-2019, together with Audit Report thereon.
- (3) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT 1074/17/19]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) (i) Review by the Government of the working of the Bharat Electronic Limited, Bengaluru, for the year 2018-2019.
- (ii) Annual Report of the Bharat Electronic Limited, Bengaluru, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1075/17/19]

- (2) (i) Review by the Government of the working of the BEL Optronics Devices Limited, Pune, for the year 2018-2019.
- (ii) Annual Report of the BEL Optronics Devices Limited, Pune, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1076/17/19]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-
- (क) (एक) यूरेनियम कॉरपोरेशन ऑफ इंडिया लिमिटेड, जादूगोड़ा के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) यूरेनियम कॉरपोरेशन ऑफ इंडिया लिमिटेड, जादूगोड़ा का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 1077/17/19]

- (ख) (एक) इलेक्ट्रॉनिक्स कॉरपोरेशन ऑफ इंडिया लिमिटेड, हैदराबाद के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा ।

- (दो) इलैक्ट्रॉनिक्स कॉरपोरेशन ऑफ इंडिया लिमिटेड, हैदराबाद का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 1078/17/19]

- (ग) (एक) आईआरईएल (इंडिया) लिमिटेड (पूर्व में इंडियन रेयर अर्थ्स लिमिटेड), मुंबई के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) आईआरईएल (इंडिया) लिमिटेड (पूर्व में इंडियन रेयर अर्थ्स लिमिटेड), मुंबई का वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 1079/17/19]

- (2) (एक) हरीश-चन्द्र रिसर्च इंस्टिट्यूट, इलाहाबाद के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) हरीश-चन्द्र रिसर्च इंस्टिट्यूट, इलाहाबाद के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1080/17/19]

- (3) (एक) इंस्टिट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) इंस्टिट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1081/17/19]

- (4) (एक) सेंट्रल सिविल सर्विसेज कल्चरल एंड स्पोर्ट्स बोर्ड, नई दिल्ली के वर्ष 2016-2017 और 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) सेंट्रल सिविल सर्विसेज कल्चरल एंड स्पोर्ट्स बोर्ड, नई दिल्ली के वर्ष 2016-2017 और 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।
- (5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1082/17/19]

- (6) (एक) सेमी - कंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) सेमी - कंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1083/17/19]

अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उपधारा (2) के अंतर्गत अखिल भारतीय सेवा (निष्पादन मूल्यांकन प्रतिवेदन) संशोधन नियम, 2019 जो 23 जुलाई, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.519(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1084/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH): Sir, I, on behalf of Shri Hardeep Puri, beg to lay on the Table a copy of the Tea Waste (Control) Amendment Order, 2019 (Hindi and English versions) published in Notification No. S.O.3954(E) in Gazette of India dated 31st October, 2019 under sub-section (3) of Section 49 of the Tea Act, 1953.

[Placed in Library, See No. LT 1085/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, I beg to lay on the Table: -

- (1) A copy of the Annual Report (Hindi and English versions) of the Research and Information System for Developing Countries, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Research and Information System for Developing Countries, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1086/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH): Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the India International Convention and Exhibition Centre Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of India International Convention and Exhibition Centre Limited, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1087/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2018-2019.

[Placed in Library, See No. LT 1088/17/19]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013: -

- (i) Review by the Government of the working of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2018-2019.

- (ii) Annual Report of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1089/17/19]

- (4) A copy of the Notification No. G.S.R.410(E) (Hindi and English versions) published in Gazette of India dated 6th June, 2019, appointing the 6th June, 2019 as the date on which Section 2 of the Patents (Amendment) Act, 2002 in so far as it amends section 71 of the Patents Act, 1970 shall come into force, issued under Section 160 of the said Act.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 1090/17/19]

12.02 hrs

MESSAGE FROM RAJYA SABHA

